

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 226
ANSWERED ON 17/12/2024

**IMPLEMENTATION OF PM SURYA GHAR MUFT BIJLI YOJANA IN WEST
BENGAL**

*226. SHRI SAMIK BHATTACHARYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of applications received, installations completed and subsidies disbursed under PM Surya Ghar: Muft Bijli Yojana in West Bengal, district-wise and reasons for delays in subsidy disbursement;
- (b) whether implementation of the Scheme hindered in West Bengal and steps taken to resolve this issue;
- (c) whether WBSEDCL has failed to publish guidelines on net metering, generation meter and meter testing charges and measures for standardization; and
- (d) whether only four vendors are registered under Calcutta Electric Supply Corporation (CESC) for the scheme and if so, the reasons for limited vendor participation and measures being taken to increase vendor participation under CESC?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS,
& FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

(a) to (d) A statement is laid on the table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (d) of the Rajya Sabha Starred Question No. 226 to be answered on 17.12.2024 regarding “Implementation of PM Surya Ghar: Muft Bijli Yojana in West Bengal” by Shri Samik Bhattacharya

(a) & (b) In the state of West Bengal, a total of 25,449 applications and 283 rooftop Solar (RTS) installations have been reported on the National Portal of the PM Surya Ghar: Muft Bijli Yojana as on 10.12.2024. The district-wise detail is given in the **Annexure**.

For disbursement of subsidy under the scheme, the RTS installations have to be inspected and approved by the respective DISCOMs and so far, the DISCOMs of West Bengal have not inspected and approved any RTS installation leading to no disbursal of subsidy under the scheme in the state. The Ministry is pursuing with the state for speedy implementation of the scheme.

(c) The West Bengal State Electricity Distribution Company Ltd (WBSEDCL) has reported publishing of SOP, on its website, for solar PV connections under net metering and net billing arrangement as approved by WBERC, wherein guidelines on net metering, generation meter and meter testing charges are mentioned.

(d) As reported in National Portal, a total of 137 vendors are registered in state of West Bengal. These vendors are free to undertake installation of rooftop solar plants under the scheme in entire state of West Bengal including in the area of Calcutta Electric Supply Corporation. Ministry has requested all DISCOMs including the DISCOMs of West Bengal to undertake effective measures to increase vendor registrations in their state/UT.

Annexure

Annexure referred to in reply of part (a) & (b) of the Rajya Sabha Starred Question No. 226 to be answered on 17/12/2024 regarding “Implementation of PM Surya Ghar: Muft Bijli Yojana in West Bengal”

District-wise number of applications received and installations completed in the state of West Bengal (as on 10.12.2024)

District	No. of Applications	No. of Installations
24 Paraganas North	2493	33
24 Paraganas South	2244	28
Alipurduar	164	0
Bankura	990	9
Birbhum	1052	21
Coochbehar	496	0
Darjeeling	236	3
Dinajpur Dakshin	446	3
Dinajpur Uttar	623	24
Hooghly	2244	36
Howrah	776	12
Jalpaiguri	276	1
Jhargram	239	3
Kalimpong	25	0
Kolkata	132	0
Maldah	697	4
Medinipur East	4069	11
Medinipur West	2356	24
Murshidabad	1155	9
Nadia	1473	12
Paschim Bardhaman	945	20
Purba Bardhaman	1884	28
Puruliya	434	2
Total	25,449	283